

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.113

New IA-3447/2021 IA-1917/2021 IA-1754/2020

In

IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 13.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ashok Panigrahi, Ms. Geetanjali Advocates, Mr. Rakesh Kumar bajaj, Advocate

For the Respondent

: Mr. Vikas Nanda, Adv. for R-26, Mr. Ayush Shrivastava, Advocate for R-1 & R-2 (Suspended Directors - Mr. Himanshu Agarwal & Mr. Aman Agarwal), Mr. Shailendra Verma, Counsel for R-20, Mr. Gursat Singh Vachher, Mr. Pranam Jain Advocates for R.3

For the RP

: CS Harish Taneja

ORDER

IA-1917/2021:-

Heard the submissions made by the Counsel for the Applicant. Counsel for R-1 & R-2 and Counsel for R-3 & R-4 is present. Counsel for R-5, R-6, R-10, R-12, R-17, R-19, R-20, R-24 & R-28 is present. Counsel for R-30 is also present. None appeared for R-29, R-31 - R33. Let notice be served once again on all those respondents who are not present today and those respondents who are represented by counsel today, may take steps for filing reply, if not filed earlier within next three weeks and one week's time is given for filing the rejoinder, if any and post the matter after four weeks.

List the matter on 23.09.2021.

Mamta



IA-1754/2021:-

This IA is wrongly listed in this matter, therefore, the court officer may take necessary steps not to list this IA again.

IA-3447/2021:-

Let this IA-3447/2021 be listed to 16.09.2021.



**(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)**



**(P.S.N PRASAD)
MEMBER (JUDICIAL)**

New IA-3447/2021 IA-1917/2021 IA-1754/2020
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Mamta